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CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-66

CAUSE LIST DAILY BOARD

COURT NO.III
CORAM:

HON'BLE MRS. ARCHANA WADHWA, MEMBER (JUDICIAL)
HON'BLE MR. MATHEW JOHN, MEMBER (TECHNICAL)

TUESDAY
DATED: 07.02.2012
TIME: 10.30 A.M.

S.NO.	APPEAL NO.	APPELLANT	RESPONDENT	REPRESENTATIVE	REMARKS
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FOR MENTION

1	E/814/10	BRINDAVAN BOTTLERS VS CCE, ALLAHABAD P. LTD.,		K.K.ANAND/DR	}
2	E/815/10	SHRI M.D.LADHANI, M.D.	VS CCE, ALLAHABAD	K.K.ANAND/DR	

SHORT MATTERS

1	E/ROA/127/10 E/61/05	GLOBAL SYNTEX (BHL) VS CCE, JAIPUR-II LTD.,		K.K.ANAND/DR	}
2	E/ROA/128/10 E/62/05	RANKA	VS CCE, JAIPUR-II	K.K.ANAND/DR	
3	E/ROA/129/10 E/63/05	DAULAT SINGH RANKA	VS CCE, JAIPUR-II	K.K.ANAND/DR	
4	E/ROA/130/10 E/64/05	SATYA NARAIN JAGETIA	VS CCE, JAIPUR-II	K.K.ANAND/DR	
5	E/ROA/131/10 E/65/05	SOMASHEKHARAN G.M.	VS CCE, JAIPUR-II	K.K.ANAND/DR	
6	E/ROA/132/10 E/66/05	D.K.JAIN	VS CCE, JAIPUR-II	K.K.ANAND/DR	
7	E/ROA/133/10 E/67/05	KAILASH CHAND	VS CCE, JAIPUR-II	K.K.ANAND/DR	
8	E/ROA/76/11 E/1020/98	SHREE BIJAY COTTON MILLS LTD.,	VS CCE, JAIPUR-II	SANJAY GHOSE/DR	
9	E/ROA/89/11 E/1242/07	U.P.STATE SPINNING CO. LTD.,	VS CCE, ALLAHABAD	L.P.ASTHANA/DR	
10	E/ROA/94/11 E/1354/05	SURENDRA STEEL ROLLING MILLS	VS CCE, LUDHIANA	K.J.SINGH/DR	
11	E/S/1868/10 E/1940/10	RUPALI CHEMICALS	VS CCE, JAIPUR-II	BIPIN GARG/DR	

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12	E/S/2064/10 E/2163/10	PARASRAMPURIA SYNTHETICS LTD.,	VS CCE, JAIPUR-I	L.P.ASTHANA/DR	}
13	E/S/2065/10 E/2164/10	SHRI ALOK PARASRAMPURIA, M.D	VS CCE, JAIPUR-I	L.P.ASTHANA/DR	
14	E/S/2066/10 E/2165/10	GARG ISPAT UDYOG LTD.,	VS CCE, JAIPUR-I	J.P.KAUSHIK/DR	}
15	E/S/2067/10 E/2166/10	SHRI J.D. GUPTA, M.D	VS CCE, JAIPUR-I	J.P.KAUSHIK/DR	
16	E/S/2071/10 E/2184/10	RAJ RATTAN INDSTRIES LTD.,	VS CCE, KANPUR	IP/DR	}
17	E/S/2072/10 E/2185/10	JAI KISHAN KHATRI, DIRECTOR	VS CCE, KANPUR	IP/DR	
18	E/S/1697/11 E/1320/11	BIRLA CORPN., LTD.,	VS CCE, LUCKNOW	BIPIN GARG/DR	}
19	E/1824/10	BIRLA CORPN., LTD.,	VS CCE, LUCKNOW	BIPIN GARG/DR	
20	E/S/1698/11 E/1321/11	VINAYAK AGROTECH LTD.,	VS CCE, JAIPUR	BIPIN GARG/DR	
21	E/S/2781-85/11 E/2111-15/11	HAVELLS INDIA LTD.,	VS CCE & ST (LTU)	IP/DR	
22	E/S/2786/11 E/2116/11	HIND INDUSTRIES	VS CCE, ALLAHABAD	V.L.KUMARAN/DR	

REGULAR MATTERS

1	E/4381/04	EQUIPMENT CONDUCTORS & CABLE LTD.,	VS CCE, DELHI-IV	K.K.ANAND/DR	}
2	E/4382/04	SH.ALOK SHARMA, M.D.	VS CCE, DELHI-IV	K.K.ANAND/DR	
3	E/6277/04	MODI CEMENT LTD.,	VS CCE, RAIPUR	V.L.KUMARAN/DR	

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4	E/102/05	PERMALI WALLACE PVT. LTD.,	VS CCE, BHOPAL	V.L.KUMARAN/DR
5	E/1058/05	CCE, CHANDIGARH	VS INDUSTRIAL CABLES LTD.,	DR/J.P.KAUSHIK
6	E/1456-1457/05	CCE, JAIPUR-I	VS SMILAX PHARMACEUTICALS *	DR/BIPIN GARG
7	E/1510/05	M/S BWL LTD.,	VS CCE, CHANDIGARH	L.P.ASTHANA/DR
8	E/1580/05	BIHAR FASTENERS LTD.,	VS CCE, PATNA	BIPIN GARG/DR
9	E/2405/05	M/S B.H.E.L.	VS CCE, KANPUR	Z.U.ALVI/DR
10	E/1908/05	M/S MILAP WIRE PRODUCTS	VS CCE, CHANDIGARH	R.PAL SINGH/DR
11	E/2838,2842 & 2853/05 E/M/88 -90/12	KUSUM INGOTS AND ALLOYS LTD.,	VS CCE, INDORE	VIKRAM MEHTA/DR EXTN. OF STAY
12	E/2635/07	CCE, BHOPAL	VS BEW AUTO PARLS	DR/RAMEMSH NAIR
13	E/1086/08	C.A.CHEWING FRAGRANCE P. LTD.,	VS CCE, DELHI-I	RAJESH KUMAR/DR
14	E/1087/08	SHRI ASHOK KUMAR SAHU, DIRECTOR	VS CCE, DELHI-I	RAJESH KUMAR/DR
15	E/1088/08	SHRI ANOOP KUMAR SAHU	VS CCE, DELHI-I	RAJESH KUMAR/DR
16	E/3425/10	SALORA INTERNATIONAL	VS CCE, DELHI-II	JITENDER SINGH/DR
17	E/217/11	GARG INDUSTRIES	VS CCE, NOIDA	ASHOK DHINGRA/DR
18	E/218/11	SHRI B.M. GARG	VS CCE, NOIDA	ASHOK DHINGRA/DR


 ASSTT. REGISTRAR
 EXCISE BRANCH

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-66**

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CAUSE LIST DAILY BOARD

**COURT NO.III
CORAM:**

**HON'BLE MRS. ARCHANA WADHWA, MEMBER (JUDICIAL)
HON'BLE MR. MATHEW JOHN, MEMBER (TECHNICAL)**

**WEDNESDAY
DATED: 08.02.2012
TIME: 10.30 A.M.**

S.NO.	APPEAL NO.	APPELLANT	RESPONDENT	REPRESENTATIVE	REMARKS
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SHORT MATTERS

1	E/COD/312/11 E/S/2789/11 E/2118/11	NALWA STEEL & POWER LTD.,	VS CCE, RAIPUR	IP/DR	
2	E/ROA/95/11 E/868/06	S.D.O. COIL FABRICATION	VS CCE, LUDHIANA	VIKRANT KACKRIA/DR	
3	E/ROA/97/11 E/422/05	MAJESTIC METALIKS LTD.,	VS CCE, CHANDIGARH	A.S.GILL/DR	
4	E/S/2177/10 E/CO/222/10 E/2327/10	PILANIA STEEL P.LTD.,	VS CCE, RAIPUR	IP/DR	}
5	E/S/2178/10 E/CO/226/10 E/2328/10	SHRI KAILASH AGARWAL	VS CCE, RAIPUR	IP/DR	
6	E/S/2330/10 E/2579/10	SHARP MENTHOL INDIA LTD.,	VS CCE, DELHI-1	IP/DR	}
7	E/S/2331/10 E/2580/10	SHRI SANJAY SINGHAL,M.D.	VS CCE, DELHI-1	IP/DR	
8	E/S/2434/10 E/2686/10	NEERU ENTERPRISES	VS CCE, DELHI-1	LASA CONSULTANCY P. LTD.,	
9	E/S/2465/10 E/2734/10	SHIVA EXPORT CORPN. LTD.,	VS CCE, DELHI-1	R.C.GUPTA/DR	
10	E/S/2704/10 E/2952/10	AMARRNATH INDUSTRIES	VS CCE, DELHI-1	LASA CONSULTANCY P. LTD.,	
11	E/S/2705/10 E/2953/10	SHRI VIJAY AGARWAL	VS CCE, DELHI-1	LASA CONSULTANCY P. LTD.,	
12	E/S/2706/10 E/2954/10	SHRI MANISH JAIN	VS CCE, DELHI-1	LASA CONSULTANCY P. LTD.,	
13	E/S/3249/10 E/3453/10	SWEET VOICE CASSETTES (INDIA) P. LTD.,	VS CCE, DELHI-II	NAVEEN MULLICK/ DR	}
14	E/S/3250/10 E/3454/10	SURINDER WADHWA, DIRECTOR	VS CCE, DELHI-II	NAVEEN MULLICK/ DR	
15	E/S/327/11 E/274/11	HARYANA SHEET GLASS LTD.,	VS CCE, ROHTAK	V.L.KUMARAN/DR	

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16	E/S/333/11 E/276/11	TOSHA INTERNATIONAL LTD.,	VS CCE, NOIDA	RAJESH CHHIBBER/ DR
17	E/S/367/11 E/300/11	PRAVEEN KUMAR GARG	VS CCE, CHANDIGARH	S.JAINA/DR
18	E/S/1354/11 E/1089/11	NEW INDIA SUGAR MILLS	VS CCE, ALLAHABAD	BIPIN GARG/DR
19	E/S/2795/11 E/2124/11	RAJASTHAN TOOLS	VS CCE, JAIPUR-II	BIPIN GARG/DR

REGULAR MATTERS

1	E/892/07 E/M/321 & 325/10 & E/M/1007/11	DHARAM STEEL TUBES PVT. LTD.,	VS CCE, CHANDIGARH	KAMAL JEET SINGH/ DR	} BENCH DIRECTION TOP OF LIST
2	E/893/07 E/M/322 & 326/10	SHRI YASH PAL GOEL	VS CCE, CHANDIGARH	KAMAL JEET SINGH/ DR	
3	E/894/07 E/M/323 & 327/10	SHRI SHIV KUMAR GOEL	VS CCE, CHANDIGARH	KAMAL JEET SINGH/ DR	
4	E/895/07 E/M/324 & 328/10 & E/M/1008/11	K.C.PIPES P. LTD.,	VS CCE, CHANDIGARH	KAMAL JEET SINGH/ DR	
5	E/929-931/06	CCE, JAIPUR-II	VS RAJASTHAN SPINNING WEAVING MILLS LTD., *	DR/IP	
6	E/951/06	SONA PROCESSOR (INDIA) LTD.,	VS CCE, JAIPUR-I	V.L.KUMARAN/DR	
7	E/1219/06	CCE, BHOPAL	VS C.J.GELATINE PRODUCTS LTD.,	DR/IP	
8	E/3740/2006 E/M/730/09	PAHWA CHEMICALS PVT. LTD.,	VS CCE, DELHI-IV	S.VYAS/DR	} MISC. FOR ADDITIONAL SUBMISSIONS
9	E/788-789/07	M/S I.O.C.	VS CCE, ROHTAK	L.P.ASTHANA/DR	
10	E/2717/08	NATIONAL ENGG. INDS. LTD.,	VS CCE, JAIPUR	BIPIN GARG/DR	
11	E/120 /09	CCE, GHAZIABAD	VS PROGRESSIVE TOOLS & COMPONENTS PVT. LTD.,	SH RAJESH KUMAR	}
12	E/158/09	PROGRESSIVE TOOLS & COMPONENTS PVT. LTD.,	VS CCE, GHAZIABAD	SH RAJESH KUMAR	

